

o

SLP(Crl.)... 4888 OF 2002

ITEM No.41

Court No.10

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Crl. M.P. No.4888/2002 in
Petition(s) for Special Leave to Appeal(Crl.)...../2002

(From the judgement and order dated 20/03/2002 in CRLP 381/02
of The High Court of A.P. at Hyderabad)

Dilawar Khan & Ors.

Petitioner (s)

VERSUS

State of A.P.

Respondent (s)

(For exemption from surrendering)

Date : 19/07/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s) Mr. Kunwar C.M. Khan, Adv.
Mr. Irshad Ahmad, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

Petitioner to take out fresh notice. Dasti service in
addition.

.SP1

(Pawan Kumar)
Court Master

(Prem Prakash)
Court Master